

1	2	3	4	5	6
	10	ESI Hospital at Hubli	105149	176734	176372
	11	ESI Hospital at Mysore	143769	147797	153673
	12	ESI Hospital at Davengere	38832	46065	24849
Maharashtra	13	ESI Hospital at Kandivali	43078	40126	31717
Odisha	14	ESI Hospital at Bhubaneswar	42262	41262	51102
Rajasthan	15	ESIC Hospital at Jaipur	246706	266117	278516
Telangana	16	ESI Dispensary and Diagnostic Centre at Jeedimelta, Hyderabad	504000	650423	743442
Uttar Pradesh	17	ESI Hospital at Sarojini Nagar, Lucknow	46908	49313	50185
	18	ESIC Hospital at Sector – 24, Noida	429604	457169	441153
West Bengal	19	ESIC Hospital at Joka, Kolkata	292279	328939	287838

**Note:* The data pertaining to current year is yet to be compiled

Number of working boys and girls in urban areas

250. SHRI T.K. RANGARAJAN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to State :

(a) the number of working girls in urban areas on 31st December, 2001 and 31st December, 2014; and

(b) the number of working boys in urban areas on 31st December, 2001 and 31st December, 2014?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) and (b) Estimates of Employment and Unemployment are obtained through labour force survey on Employment and Unemployment conducted by National Sample Survey Office (NSSO), Ministry of Statistics and Programme Implementation and the last such survey was conducted during 2011-12. As per results of the surveys conducted during 1999-2000, and 2011-12, estimated number of total working women and men in the urban areas on usual status basis are given below:

(in crore)

Period	Working Women	Working Men
1999-2000	1.90	7.71
2011-2012	2.74	10.98

Country-wide strike by Central Trade Unions

251. SHRI TAPAN KUMAR SEN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether it is known to Government that All Central Trade Unions are going to observe country-wide strike on 2nd September, 2015;
- (b) if so, the details of their demands; and
- (c) the steps being taken by Government to meet their demands?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) Government have not received any notice for the strike on 2nd September, 2015. However, it is learnt that the Central Trade Unions have proposed strike for that day.

(b) and (c) Central Trade Unions had made representations to the Government with certain demands which include that Government should take urgent measures to contain price rise, contain unemployment, strict enforcement of basic labour laws, Universal Social Security Cover for all workers, Minimum Wages of ₹ 15,000/- per month, enhanced pension for workers, stoppage of disinvestment in PSUs, stoppage of contractorisation, removal of ceiling on bonus and provident fund, compulsory registration of Trade Unions within 45 days, no amendment to labour laws unilaterally, stopping FDI in Railways, Defence etc. Several rounds of discussions have taken place between the Government and the Central Trade Unions on the demands. Recently the Government has constituted an Inter-ministerial Committee of five Union Ministers which is holding discussions with CTUs on their demands.

Setting up of Labour Courts/Tribunals

252. SHRI AAYANUR MANJUNATHA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the State/UT-wise number of Labour Courts/Tribunals set up for resolution of various labour disputes;